

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

**ORDER**

In continuation of this office's earlier Order No.-42819-42930/Vacations/Admin.(NW)/2022 dated 23.12.2022, the following official was detained during Winter Vacation 2022 for the period mentioned against her name.

S.No.	Name of the official	Desg.	Place of posting	Detention period	No. of days
1	Ms. Jyoti Chhabra	JA	R&I Branch (NW)	26.12.2022	1

Notes:- The above said official shall be entitled for compensatory leave during the calendar year 2023 in lieu of the duty actually performed by her.

  
(SUNIL KUMAR)  
OFFICER INCHARGE  
ADMINISTRATION BRANCH-I&II (NW)  
ROHINI COURTS, DELHI

3693-3711

No. \_\_\_\_\_/Vacation/Admin.(NW)/2023

Dated, Delhi the 31/01/23

Copy forwarded for information and necessary action to :

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Ld. Judicial Officers/Officer Incharges concerned, Rohini Courts, Delhi.
3. The Ld. Officer Incharge, Accounts Branch (North-West), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
5. The Record Officer (RTI), Rohini Courts, Delhi.
6. The Dealing Official, Leave Seat, Administration Branch-I & II (North-West), Rohini Courts, Delhi.
7. The Dealing Official, Personal File, Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. The Dealing Official, Server Room, Rohini Courts/Tis Hazari Court, Delhi.
11. Personal office of the Ld. Principal District & Sessions Judge (NW), Rohini Courts, Delhi.
12. The Facilitation Centre, Rohini Courts, Delhi.
13. The ALIO, Library Branch, Rohini Courts, Delhi.
14. The Dealing Official, LAYERS Seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading on Centralized website through LAYERS.
15. The Branch In-Charges of the above said Branches with the direction to bring the contents of this order into the notice of the official(s) concerned.

  
(OFFICER INCHARGE)  
ADMINISTRATION BRANCH-I&II (NW)  
ROHINI COURTS, DELHI

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